

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000026/2023	M/S. R.P. CONSTRUCTION VS M/S. ODISHA STATE DISASTER MANAGEMENT AUTHORITY	SANDEEP PARIDA VS	// ()
2	ARBP/000027/2023	RABINDRA PRASAD BARIK VS M/S. ODISHA STATE DISASTER MANAGEMENT AUTHORITY	SANDEEP PARIDA VS	// ()
3	ARBP/000028/2023	M/S. R.P. CONSTRUCTION VS M/S. ODISHA STATE DISASTER MANAGEMENT AUTHORITY	SANDEEP PARIDA VS	// ()
4	ARBP/000029/2023	M/S. R.P. CONSTRUCTION VS M/S. ODISHA STATE DISASTER MANAGEMENT AUTHORITY	SANDEEP PARIDA VS	// ()
5	ARBP/000030/2023	RABINDRA PRASAD BARIK VS M/S. ODISHA STATE DISASTER MANAGEMENT AUTHORITY	SANDEEP PARIDA VS	// ()
6	BLAPL/0004319/2023	GULUTAN MALLICK VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	//0 () //
7	BLAPL/0004320/2023	KARAN PALAKA VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	MUNIGUDA /192 /2022 () //
8	BLAPL/0004321/2023	SABITA DIGAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MUNIGUDA /40 /2023 () //
9	BLAPL/0004322/2023	AMIT MIRDHA VS STATE OF ODISHA	PRANAYA SAHOO VS	RAIRAKHOL /228 /2020 () //
10	BLAPL/0004323/2023	AKHI @ AKSHYA SAMAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /181 /2022 () //
11	BLAPL/0004324/2023	RATAN SINGH VS STATE OF ODISHA	AMARENDRA KUMAR MISHRA VS	BOLANGIR TOWN /120 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :19/04/2023**

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12	BLAPL/0004325/2023	HADIA @ DILLIP ROUTH VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BHOGRAI /125 /2022 () //
13	BLAPL/0004326/2023	SITU @ SANTANU DEHURY VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	KANTABANIA PS /67 /2022 () //
14	BLAPL/0004327/2023	AJMEERA SUMITH @ A.SUMITH VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KALIMELA /99 /2022 () //
15	BLAPL/0004328/2023	PRAKASH CHAND @ PRAKESH CHAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAİK VS	BISSAMCUTTACK /23 /2023 () //
16	BLAPL/0004329/2023	PADU HARJAN VS STATE OF ODISHA	SASMITA NANDA VS	MATHILI /158 /2022 () //
17	BLAPL/0004330/2023	SHIVA BAGHEL VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	TUMUDIBANDHA /36 /2023 () //
18	BLAPL/0004331/2023	PINUAL BADARAITA VS STATE OF ODISHA	AMIT BISWAL VS	BADACHANA /9 /2022 () //
19	BLAPL/0004332/2023	ANSU KUMAR BARNWAL VS STATE OF ODISHA	SK. ZAFARULLA VS	BRAHMANITARANG /179 /2022 () //
20	BLAPL/0004333/2023	NANDA KISHORE JENA VS STATE OF ODISHA	SK. ZAFARULLA VS	DHUSURI /310 /2022 () //
21	BLAPL/0004334/2023	ADITYA KUMAR SAHOO VS STATE OF ODISHA	RAMDAS ACHARY VS	EOW,BHUBANESWAR /8 /2023 () //
22	BLAPL/0004335/2023	SWAPAN KUMAR DE VS REPUBLIC OF INDIA	RAKESH RANJAN DASH VS	BALIAPAL /82 /2013 () //
23	BLAPL/0004336/2023	JITU @ BABUL SENDHA	PRASANT KUMAR SAHOO	KAMAKHYANAGAR /95 /2023

ORISSA HIGH COURT**FILING REPORT AS ON :19/04/2023**

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0004337/2023	BANGARAYI WADDU	RAJIB LOCHAN PATNAIK	KALIMELA /106 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0004338/2023	TAUHID KHAN	JUGALA KISHORE PANDA	MANAMUNDA /307 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0004339/2023	PRASANTA KUMAR PANDA	SUSHANTA KUMAR JOSHI	RENGALI (SAMBALPUR) /7 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0004340/2023	SOMANATH RATH	ASHOK DAS	BADAGADA /100 /2017
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0004341/2023	KHUSTAR KHAN	JUGALA KISHORE PANDA	MANAMUNDA /307 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0004342/2023	BHUBANANANDA SAHOO	RITURANJAN CHHOTARAY	BADACHANA /152 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0004343/2023	PRATAP CHANDRA SAHU	RITURANJAN CHHOTARAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0004344/2023	PANDA @ SUNIL BEHERA	DEBASIS MISHRA	JATNI P.S. /105 /2023
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0004345/2023	KUNI @ KARTIK PRUSTY	DEBASIS MISHRA	JATNI P.S. /105 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0004346/2023	MITU @ TRINATH SASMAL	DEBASIS MISHRA	JATNI P.S. /105 /2023
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0004347/2023	MANA PUJARI	ASIT KUMAR JENA	KALIMELA /184 /2021
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :19/04/2023**

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35	BLAPL/0004348/2023	STATE OF ODISHA MANA PUJARI VS	ASIT KUMAR JENA VS	// KALIMELA /130 /2021 ()
36	BLAPL/0004349/2023	STATE OF ODISHA MANA PUJARI VS	ASIT KUMAR JENA VS	// KALIMELA /225 /2021 ()
37	BLAPL/0004350/2023	STATE OF ODISHA SUSANTA KANHAR VS	AMULYA RATNA PANDA VS	// GOCHHAPADA /62 /2021 ()
38	BLAPL/0004351/2023	STATE OF ODISHA DASARATH SAMAL VS	SMRUTI RANJAN MOHAPATRA VS	// BINJHARPUR /112 /2023 ()
39	BLAPL/0004352/2023	STATE OF ODISHA PINKU MAJHI VS	HIMANSHU BHUSAN DASH VS	// TIKIRI /135 /2022 ()
40	BLAPL/0004353/2023	STATE OF ODISHA BISHNU NAYAK VS	SIDDHARTH GOUTAM DAS VS	// / /0 ()
41	BLAPL/0004354/2023	STATE OF ODISHA BADHU TUDU @ NANA @ BAPI @ BIJAY VS	DIPAK RANJAN MISHRA VS	// SULIAPADA /38 /2018 ()
42	BLAPL/0004355/2023	STATE OF ODISHA NETRANANDA NAYAK @ PAPUN VS	PARTHA SARATHI DAS VS	// GHATAGAON /92 /2022 ()
43	BLAPL/0004356/2023	STATE OF ODISHA SAGAR KAHALI @ BABU VS	PIYUSH KUMAR MISHRA VS	// MADHUPATNA /46 /2023 ()
44	BLAPL/0004357/2023	STATE OF ODISHA BASANTA BHOI VS	ARUN KUMAR DAS (1) VS	// MAHABIROD /15 /2023 ()
45	BLAPL/0004358/2023	STATE OF ODISHA SHIBANANDA DEY VS	SEVATI SOREN VS	// BARIPADA SADAR /68 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :19/04/2023**

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46	BLAPL/0004359/2023	KAMALA BEHERA VS STATE OF ODISHA	MAITRIJIT MOHANTY VS	Bamapada (Industrial Area) /136 /2021 () //
47	BLAPL/0004360/2023	U.K RAJA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KESINGA /86 /2023 () //
48	BLAPL/0004361/2023	KANHA @ GOURANGA PRADHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BAGHAMARI /55 /2020 () //
49	BLAPL/0004362/2023	SUBALA SETHI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	HINDOL /213 /2022 () //
50	BLAPL/0004363/2023	PREMSILA DEVI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 () //
51	BLAPL/0004364/2023	SAMBHUNATH BISOI VS STATE OF ODISHA	MAITRIJIT MOHANTY VS	Bamapada (Industrial Area) /136 /2021 () //
52	BLAPL/0004365/2023	MANU DURIA VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	SEMILLIGUDA /66 /2020 () //
53	BLAPL/0004366/2023	BANTI DAS VS STATE OF ODISHA	DHANANJAYA NAYAK VS	NISCHINTAKOILI /194 /2022 () //
54	BLAPL/0004367/2023	SANJAY @ SUBASHIS MOHANTY VS STATE OF ODISHA	KSHIROD KUMAR MOHAPATRA VS	BANKI /1 /2023 () //
55	BLAPL/0004368/2023	MUNA @ PRATAP KUMAR BARIK VS STATE OF ODISHA	VIVEKANANDA JENA VS	SORO /92 /2019 () //
56	BLAPL/0004369/2023	HEMANTA KUMAR SAHOO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KHAMAR /45 /2020 () //
57	BLAPL/0004370/2023	RAKESH BEHERA @ DIPU	SURYA NARAYAN MISHRA	KUMBHARAPARA /148 /2022

ORISSA HIGH COURT

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0004371/2023	BINOD KUMAR SAHOO	MANOJ KUMAR PANDA	BALIANTA P.S. /135 /2023
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0004372/2023	BANABIHARI DAS	RABINDRANATH PRUSTY	JAGATSINGPUR /689 /2022
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0004373/2023	G. SATYAM SUBHAM DAS	RAKESH KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0004374/2023	RAJA JENA	UDIT RANJAN JENA	BOLANGIR TOWN /120 /2023
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0004375/2023	DINESH BAITHARU @ BITU	SATYA NARAYAN MISHRA	AMPANI /65 /2022
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0004376/2023	PANCHANAN PALEI	PRADEEP KUMAR PARIDA	PURI SADAR /209 /2018
		VS	VS	()
		STATE OF ODISHA		//
64	CMAPL/0000316/2023	GEETA BAL	JYOTIRMAY GUPTA	//
		VS	VS	()
		STATE OF ODISHA		//
65	CMAPL/0000317/2023	NESCO UTILITY, JANUGANJ, BALASORE	ADV.	//
		VS	VS	()
		M/S.TATA STEEL LTD., KALINGA NAGAR, JAJPUR		//
66	CMAPL/0000318/2023	KALPANA MALLIK	ADV.	//
		VS	VS	()
		GIRISH CHANDRA SINGH,REGISTRAR,B.P.U.T, ROURKELA		//
67	CMP/0000452/2023	DEBAJANI NAYAK	BISWA PRAKASH DHAL	//
		VS	VS	()
		NABAKISHOR KHUNTIA		//
68	CMP/0000453/2023	RADHA BEHERA	PRASANTA KUMAR NANDA	//
		VS	VS	()

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69	CONTC/0002622/2023	ADDL. ASST. COMMNR. OF ENDOWMENTS, BERHAMPUR PYARI MOHAN ROUT VS	ADV. VS	// // ()
70	CONTC/0002623/2023	ASWATHY S. IAS DIBAKAR MAJHI VS	ADV. VS	// // ()
71	CONTC/0002624/2023	ASWATHY S, I.A.S. BASANTI BEHERA VS	ADV. VS	// // ()
72	CONTC/0002625/2023	SANJAYA KUMAR SINGH, PRINCIPAL SECY., R.D. DEPT., ODISHA, BBSR. MEENA NAYAK VS	ADV. VS	// // ()
73	CONTC/0002626/2023	HIMANSU TRIPATHY, PRINCIPAL CONTROLLER OF DEFENCE ACCOUNTS, DRAUPADIGHAT, ALAHABAD ANUBHAB MISHRA VS	ADV. VS	// // ()
74	CONTC/0002627/2023	BISHNUPADA SETHI, I.A.S. GYANENDRA PRASAD BHANJA VS	ADV. VS	// // ()
75	CONTC/0002628/2023	BISHNUPADA SETHI, I.A.S. ASHOK KUMAR NAIK VS	ADV. VS	// // ()
76	CONTC/0002629/2023	AWASTHI S., I.A.S. RAMESH CHANDRA CHAND VS	ADV. VS	// // ()
77	CONTC/0002630/2023	SUSHIL KUMAR LOHANI, I.A.S. PANCHANAN DAS VS	ADV. VS	// // ()
78	CONTC/0002631/2023	ASWATHY S, I.A.S. BIRANCHI DAS VS	PRAVAT KUMAR PANDA VS	// // ()
79	CONTC/0002632/2023	ASWATHY S., I.A.S. AVINASH JENA VS PURNA CHANDRA SETHY	ADV. VS VS	// // () //

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80	CONTC/0002633/2023	ANITA REKHA JALL VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
81	CONTC/0002634/2023	KALICIA CRESEN DUNGUNG VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
82	CONTC/0002635/2023	PANINA SANDHYARANI VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
83	CONTC/0002636/2023	RAMESH KUMAR PRUSTI VS GHANASHYAM CHAND, DIRECTOR, ELEMENTARY EDUCATION, BBSR	ADV. VS	// 0 //
84	CONTC/0002637/2023	K.SITARAMA MURTY VS RAMASIS HAZRA, PRESIDENT, B.S.E., RANIHAT, CUTTACK	ADV VS	// 0 //
85	CONTC/0002638/2023	SARAT CHANDRA BEHERA VS SATYABRATA SAHU, PRINCIPAL SECY. TO GOVT., R AND D.M. DEPT., BBSR	ADV. VS	// 0 //
86	CONTC/0002639/2023	SIMANCHALA GOUDA VS ABHIMANYU BEHERA, SETTLEMENT OFFICER, SETTLEMENT OFFICE, GANJAM	ADV. VS	// 0 //
87	CONTC/0002640/2023	RUPALI SAHOO VS SHALINI PANDIT, I.A.S.	PRAVAT KUMAR PANDA VS	// 0 //
88	CONTC/0002641/2023	SUDARSHAN ROUSTRAY VS BHABANI SANKAR CHAYANI, O.A.S.	SUBRATA MISHRA VS	// 0 //
89	CONTC/0002642/2023	NAKUL CHARAN LENKA VS KRUSHNA CHANDRA NAYAK, OES	ADV. VS	// 0 //
90	CONTC/0002643/2023	BIGYAN KUMAR BISWAL VS PRADEEP KUMAR DASH, DIRECTOR,SECONDARY EDU.	ADV VS	// 0 //
91	CONTC/0002644/2023	SARAT CHANDRA NANDA	AMRIT MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
92	CONTC/0002645/2023	R VINEET KRISHNA, COMMNR. CUM SECY., S AND Y SERVICES DEPT., BBSR AMITA DAS	ADV.	//
		VS	VS	0
93	CONTC/0002646/2023	KAILASH CHANDRA DALAI I/C, B.E.O., RAJKANIKA DAMBARUDHAR MOHANTY	ADV.	//
		VS	VS	0
94	CONTC/0002647/2023	STATE OF ODISHA KAILASH CHANDRA MALLICK	ADV	//
		VS	VS	0
95	CONTC/0002648/2023	SATYABRATA SAHOO, PRINCIPAL SECRETARY OF ENVIRONMENT DEPT. PRADEEP KUMAR PARIDA	ADV	//
		VS	VS	0
96	CONTC/0002649/2023	SATAYABRATA SAHU, I.A.S. GIRISH CHANDRA DAS	ADV	//
		VS	VS	0
97	CONTC/0002650/2023	SATAYABRATA SAHU, I.A.S. KAILASH CHANDRA GOUDA	ADV	//
		VS	VS	0
98	CONTC/0002651/2023	SATAYABRATA SAHU, I.A.S. BASANTA KUMAR NAIK	ADV	//
		VS	VS	0
99	CONTC/0002652/2023	SATAYABRATA SAHU, I.A.S. GOURAHARI DEY	ADV	//
		VS	VS	0
100	CONTC/0002653/2023	SATAYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M.DEPT. MANAMOHAN MAHANTA	ADV	//
		VS	VS	0
101	CONTC/0002654/2023	CHANDINI CHANDRAN, I.A.S. SANGITA ROUT	ADV	//
		VS	VS	0
102	CONTC/0002655/2023	ASWATHI S., I.A.S. RAJ KISHORE BEHERA	TRILOCHAN NANDA	//
		VS	VS	0

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103	CONTC/0002656/2023	JYOTI RANJAN MISHRA, DIRECTOR, ELEMENTARY EDU. TUSAR RANJAN ACHARYA VS	ADV. VS	// // ()
104	CONTC/0002657/2023	BIKRAM KUMAR DORA, OAS HARIHARA LENKA VS	PRADEEP KUMAR DAS VS	// // ()
105	CONTC/0002658/2023	SANJAY KUMAR SINGH, IAS ARTABANDHU ROUT VS	ADV. VS	// // ()
106	CONTC/0002659/2023	ASWATHY S., I.A.S. JAYASHREE PRADHAN VS	ADV. VS	// // ()
107	CONTC/0002660/2023	ASWATHY S., I.A.S. DIBAKAR PATTANAİK VS	ADV VS	// // ()
108	CONTC/0002661/2023	ANU GARG, PRINCIPAL SECY., W.R., DEPT. BASANTA KUMAR PADHI VS	BIGYAN KUMAR SHARMA VS	// // ()
109	CRLA/0000426/2023	BISHNUPADA SETHI, PRINCIPAL SECY., H.E DEPT. RASHMI PATTANAİK VS	BISHNU PRASAD PRADHAN VS	BHUBANESWAR VIGILANCE /8 /2005 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESWAR(Khordha) TR/0000022/2008
110	CRLA/0000427/2023	STATE OF ODISHA(VIG.) GOLEKHA @ GOLAKHA ROUT VS	KEDAR CHANDRA SARANGI VS	ITAMATI /44 /2021 ()
111	CRLA/0000428/2023	STATE OF ODISHA LITAN KUMAR MAHANTA VS	DUSMANTA KUMAR JENA VS	// // ()
112	CRLA/0000429/2023	STATE OF ODISHA BHAGABAN BARIK VS	ADV. VS	PATTAMUNDAI /209 /2019 ()
113	CRLA/0000430/2023	STATE OF ODISHA SANKAR ORAM VS	BISWAJIT NAYAK VS	// BIRMITRAPUR /96 /2014 ()
		STATE OF ODISHA		//

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114	CRLA/0000431/2023	PRANAY KUMAR BEHERA @ PRANAYA KUMAR BEHERA @ PINKYAK VS STATE OF ODISHA	BEHRA @ PINKYAK VS	SAHADEV KHUNTA /60 /2015 () //
115	CRLA/0000432/2023	SANTILATA ROUT VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	ITAMATI /44 /2021 () //
116	CRLMA/0000122/2023	OM PRASAD PANI @ OM PRAKASH PANI VS STATE OF ODISHA	ADV VS	/ /0 () //
117	CRLMA/0000123/2023	HAREKRUSHNA MOHAPATRA VS PRATAP KUAR ACHARYA	ADV VS	/ /0 () //
118	CRLMA/0000124/2023	AMIYA KUMAR GIRI VS STATE OF ODISHA	ADV VS	/ /0 () //
119	CRLMC/0001950/2023	ANANDA CHANDRA SAHOO VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	ODAGAON /24 /2023 () //
120	CRLMC/0001951/2023	BIPIN BIHARI MOHANTY VS SUBHALAXMI SAHOO	DEBASNAN DAS VS	BHADRAK TOWN /29 /2018 () //
121	CRLMC/0001952/2023	DUSMANTA NAIK VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	MOTANGA /75 /2005 () //
122	CRLMC/0001953/2023	MANTU @ KHETRA MOHAN BEHERA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /64 /2005 () //
123	CRLMC/0001954/2023	SAROJ KUMAR SAHU VS KISHORE CHANDRA SAHU	JYOTIRMAYA SAHOO VS	/ /0 () //
124	CRLMC/0001955/2023	SAROJ KUMAR SAHU VS KISHORE CHANDRA SAHU	JYOTIRMAYA SAHOO VS	/ /0 () //
125	CRLMC/0001956/2023	PRADEEP KUMAR TRIPATHY	TUSAR KUMAR MISHRA	BISRA /78 /2021

ORISSA HIGH COURT

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		VS	VS	()
126	CRLMC/0001957/2023	STATE OF ODISHA MAHESH KUMAR AGRAWAL	SUMAN MODI	// BARBIL /47 /2015
		VS	VS	J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendujhar)
127	CRLMC/0001958/2023	STATE OF ODISHA B.SRINIVAS RAO	BINI MISHRA	GR/0000191/2015 DAMANJODI /41 /2013
		VS	VS	()
128	CRLMC/0001959/2023	STATE OF ODISHA ASHOK KUMAR SAHOO	AMULYA RATNA PANDA	// BINJHARPUR /53 /2023
		VS	VS	()
129	CRLMC/0001960/2023	STATE OF ODISHA HEMANTA KUMAR SAHOO	MANOJ KUMAR PANDA	// INFOVALLY UPD BHUBANESWAR /107 /2023
		VS	VS	()
130	CRLMC/0001961/2023	STATE OF ODISHA BANDI SESHAGIRI RAO	BINI MISHRA	// DAMANJODI /41 /2013
		VS	VS	()
131	CRLMC/0001962/2023	STATE OF ODISHA MOHAN KUMAR BEHERA	DEBADATTA MOHANTY	// SALIPUR /14 /2019
		VS	VS	()
132	CRLMC/0001963/2023	STATE OF ODISHA BABAJI RANA	BIKRAM KISHORE NAYAK	// / /0
		VS	VS	()
133	CRLMC/0001964/2023	STATE OF ODISHA SACHIDANANDA SAHOO	ANIRUDHA DAS	// DHENKANAL SADAR /296 /2018
		VS	VS	()
134	CRLMC/0001965/2023	STATE OF ODISHA BUBU @ NARAYAN PATI	BIDESHI KUMAR GHADEI	// BADAMBADI /40 /2022
		VS	VS	()
135	CRLMC/0001966/2023	STATE OF ODISHA SASMITA BARIK	ANUP UDAYA SENAPATI	// / /0
		VS	VS	()
136	CRLMC/0001967/2023	STATE OF ODISHA BAISTNABA CHARAN PATTNAIK	BRUNDABAN ROUT	// / /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0001968/2023	REPUBLIC OF INDIA (CBI) SANJEEV KUMAR SAHOO @ RINKU VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// NAYAPALLI P.S. /123 /2023 ()
138	CRLMC/0001969/2023	SANJEEV KUMAR SAHOO @ RINKU VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// NAYAPALLI P.S. /124 /2023 ()
139	CRLMC/0001970/2023	SANJEEV KUMAR SAHOO @ RINKU VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// NAYAPALLI P.S. /125 /2023 ()
140	CRLMC/0001971/2023	SANJEEV KUMAR SAHOO @ RINKU VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// NAYAPALLI P.S. /126 /2023 ()
141	CRLMC/0001972/2023	GANESWAR MOHANTY VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// BIRIDI PS /164 /2022 ()
142	CRLMC/0001973/2023	BIJAYALAXMI TRIPATHY VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// BALASORE TOWN /101 /2018 ()
143	CRLMP/0000756/2023	KAILASH CHANDRA SHOO VS STATE OF ODISHA	AMITAV DAS VS	// / /0 ()
144	CRLMP/0000757/2023	MANGARAJ NAYAK VS STATE OF ODISHA	BIKRAM PRATAP DAS VS	// / /0 ()
145	CRLMP/0000758/2023	MITHUN SETHI VS SUPERITENDENT OF POLICE ,GANJAM	GOPAL KRISHNA NAYAK VS	// / /0 ()
146	CRLMP/0000759/2023	LAXMI SAHU VS STATE OF ODISHA	ALOK KUMAR DAS VS	// / /0 ()
147	CRLMP/0000760/2023	PRAKASH LENKA VS MAMALIN PARIDA	ARIJEET MISHRA VS	// / /0 ()

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMP/0000761/2023	MUKESH KUMAR MISHRA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 0 //
149	CRLMP/0000762/2023	SATYABADI LENKA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	//0 0 //
150	CRLMP/0000763/2023	NIHAR RANJAN MALLIK VS STATE OF ODISHA	AUROVINDA MOHANTY VS	//0 0 //
151	CRLMP/0000764/2023	KRUSHNA CHANDRA SETHY VS STATE OF ODISHA	AUROVINDA MOHANTY VS	//0 0 //
152	CRLMP/0000765/2023	KABISURYA BALABANTARAY VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	//0 0 //
153	CRLMP/0000766/2023	JADUMANI SAHU VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
154	CRLMP/0000767/2023	BHARAT SHARMA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
155	CRLMP/0000768/2023	RANJAN KUMAR NAYAK VS STATE OF ODISHA	SUVALAXMI DEVI VS	//0 0 //
156	CRLMP/0000769/2023	VISMA NARAYAN NAYAK VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	//0 0 //
157	CRLMP/0000770/2023	DEBENDRA NARAYAN PATTNAIK VS SANGHAMITRA BISWAL@PATTNAIK	CHITA RANJAN LENKA VS	//0 0 //
158	CRLREV/0000203/2023	PRAKASH BEHERA VS DIPTIREKHA BEHERA	PRADEEP KUMAR DAS VS	//0 0 //
159	CRP/0000019/2023	AJIT KUMAR AGRAWALLA @ ANIT AGRAWAL	AMIT PRASAD BOSE	//

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	CRP/000020/2023	SHINGHAL AGRI. INDUSTRIES PVT. LTD. BHUBANESWARI GHOSH	AMIT PRASAD BOSE	//
		VS	VS	0
161	MACA/0000378/2023	DHARMENDRA ROUSTRAY RASHMI RANJAN PARIDA	KAPILA CHARAN NAYAK	//
		VS	VS	0
162	MACA/0000379/2023	GYANENDRA JENA JAYANTI PATEL	MANOJ KUMAR MOHANTY	//
		VS	VS	0
163	MATA/0000132/2023	PAWANRAJ TRANSPORT SWADHIN KUMAR PANDA	ASHOK KUMAR BEHERA	//
		VS	VS	0
164	MATA/0000133/2023	SANGITA PANDA MONALISA DAS	KSHITISH KUMAR MOHAPATRA	//
		VS	VS	0
165	RPFAM/0000134/2023	GAJENDRA KUMAR DASH SARASWATI SAHOO	DURGA PRASANNA MISHRA	//
		VS	VS	0
166	RSA/0000155/2023	NIRAJ KUMAR SAHOO AJAYA KUMAR KULIA	B.S.PANIGRAHI	//
		VS	VS	0
167	RSA/0000156/2023	BINAY KUMAR NANDA AMRIT PAL SINGH	JIBAN RANJAN DASH	//
		VS	VS	0
168	RVWPET/0000142/2023	STATE OF ODISHA LABANYA SETHI	ADV.	//
		VS	VS	0
169	RVWPET/0000143/2023	STATE OF ODISHA SARAT CHANDREFA SAHU	AMIT PRASAD BOSE	//
		VS	VS	0
170	SAO/0000005/2023	STATE OF ODISHA SHANTILATA MAHANTA	ASHUTOSH MOHANTA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	TRPCRL/0000036/2023	STATE OF ODISHA PRAHALLAD CHANDRA BEHERA VS	SAMIR KUMAR MISHRA VS	// KARANJIA /231 /2022 ()
172	WA/0000781/2023	STATE OF ODISHA STATE OF ODISHA VS	SAROJ KANTA SAMAL,A.G.A VS	// // ()
173	WA/0000782/2023	RAMAKRUSHNA NAYAK FAKIRA SAHU VS	RABINDRA KUMAR SAHOO VS	// // ()
174	WA/0000783/2023	STATE OF ODISHA STATE OF ODISHA VS	TAPAS KUMAR PRAHARAJ, S.C. VS	// // ()
175	WA/0000784/2023	HADIBANDHU SAMAL STATE OF ODISHA VS	TAPAS KUMAR PRAHARAJ, S.C. VS	// // ()
176	WA/0000785/2023	RAMA CHANDRA PALLEI STATE OF ODISHA VS	TAPAS KUMAR PRAHARAJ, S.C. VS	// // ()
177	WA/0000786/2023	PRASANTA KUMAR MOHAPATRA STATE OF ODISHA VS	UTTAM KUMAR SAHOO,A.S.C VS	// // ()
178	WA/0000787/2023	BIDYADHAR GUMANSINGH STATE OF ODISHA VS	TAPAS KUMAR PRAHARAJ, S.C. VS	// // ()
179	WA/0000788/2023	NANDA KISHORE SAMANTARAY KALINGA DALAI VS	ABINASH NAYAK VS	// // ()
180	WA/0000789/2023	STATE OF ODISHA AJAYA KRUSHNA DAS VS	ASHOK KUMAR MOHAPATRA VS	// // ()
181	WP(C)/0012422/2023	TAHASILDAR, SADAR, PURI ACHYUTANANDA SAHOO VS	MILAN KUMAR BADU VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :19/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0012423/2023	SUNIL DEBTA VS STATE GOVT. OF ODISHA	LAXMI NARAYAN PATEL VS	// 0 //
183	WP(C)/0012424/2023	SANDEEP PRABODH KERKETTA VS STATE OF ODISHA	MANAS CHAND VS	// 0 //
184	WP(C)/0012425/2023	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	DIPTIRANJAN MOHAPATRA VS	// 0 //
185	WP(C)/0012426/2023	N.G.ENTERPRISES, MAHARASHTRA VS THE STATE TRANSPORT AUTHORITY, CUTTACK	ADITYA DAS NARAYAN CHOUDHURY VS	// 0 //
186	WP(C)/0012427/2023	SANJUKTA KUMARI PANI VS STATE OF ODISHA	P.K.ROUT VS	// 0 //
187	WP(C)/0012428/2023	DR. AMIYA KUMAR MOHAPATRA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
188	WP(C)/0012429/2023	TAMALABALA PANI VS STATE OF ODISHA	P.K.ROUT VS	// 0 //
189	WP(C)/0012430/2023	BIJAY KUMAR MOHAPATRA VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //
190	WP(C)/0012431/2023	SANJAY GIRI VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
191	WP(C)/0012432/2023	DILLIP KUMAR BARAL VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //
192	WP(C)/0012433/2023	PRAKASH CHANDRA DAS VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
193	WP(C)/0012434/2023	AMBIKA KUANR	PRASANTA KUMAR JOSHI	//

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0012435/2023	DISTRICT EDUCATION OFFICER, SONEPUR SANTOSH KUMAR DAS	ARUN KUMAR PATRA	//
		VS	VS	0
195	WP(C)/0012436/2023	STATE OF ODISHA ANISH KUMAR	ARUN KUMAR PATRA	//
		VS	VS	0
196	WP(C)/0012437/2023	STATE OF ODISHA AJIT KUMAR SAHOO	SUNIL KUMAR	//
		VS	VS	0
197	WP(C)/0012438/2023	STATE OF ODISHA PRABHUDAYAL AGRAWAL	LAMBODAR ACHARI	//
		VS	VS	0
198	WP(C)/0012439/2023	GOVT. OF INDIA RAGHUNATH LENKA	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
199	WP(C)/0012440/2023	STATE OF ODISHA RASHMI RANJAN SWAIN	DEBENDRA PRADHAN	//
		VS	VS	0
200	WP(C)/0012441/2023	STATE OF ODISHA NITYA KISHORE DAS	GOURI MOHAN RATH	//
		VS	VS	0
201	WP(C)/0012442/2023	STATE OF ODISHA PRASANA KUMAR LENKA	AFRAAZ SUHAIL	//
		VS	VS	0
202	WP(C)/0012443/2023	STATE OF ODISHA ARUN PRASAD MUND	DEBA RANJAN MOHAPATRA	//
		VS	VS	0
203	WP(C)/0012444/2023	STATE OF ODISHA SK. KALIMUDDIN	DHANESWAR BEHERA	//
		VS	VS	0
204	WP(C)/0012445/2023	STATE OF ODISHA RASHMI RANJAN CHOUDHURY	KAPILA CHARAN NAYAK	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0012446/2023	STATE OF ODISHA NITYANANDA MOHANTY VS	DHANESWAR BEHERA VS	// // ()
206	WP(C)/0012447/2023	STATE OF ODISHA PURNA CHANDRA BEHERA VS	DEBA RANJAN MOHAPATRA VS	// // ()
207	WP(C)/0012448/2023	STATE OF ODISHA KAILASH CHANDRA MUDULI VS	DHANESWAR BEHERA VS	// // ()
208	WP(C)/0012449/2023	STATE OF ODISHA KOUMUDI BISWAL VS	SARITA PANDA VS	// // ()
209	WP(C)/0012450/2023	STATE OF ODISHA MAMATA GOCHHAYAT VS	DHANESWAR BEHERA VS	// // ()
210	WP(C)/0012451/2023	STATE OF ODISHA M/S. NARAYAN TANTI VS	BHABANI PRASAD MOHANTY VS	// // ()
211	WP(C)/0012452/2023	THE COMMNR. OF CT AND GST, ODISHA BHAJA KISHORE ROUT VS	BIBEKANANDA NAYAK VS	// // ()
212	WP(C)/0012453/2023	STATE OF ODISHA ASHUTOSH SAHOO VS	DHANESWAR BEHERA VS	// // ()
213	WP(C)/0012454/2023	STATE OF ODISHA SARAT KUMAR SAHANI VS	DHANESWAR BEHERA VS	// // ()
214	WP(C)/0012455/2023	STATE OF ODISHA M/S SOURAV SATAPATHY, NAYAGARH VS	KANANBALA ROY CHOUDHURY VS	// // ()
215	WP(C)/0012456/2023	COMMNR. OF CT AND GST, ODISHA MADAN MOHAN SINGH BARIHA VS	AMBIKA PRASAD RAY VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :19/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0012457/2023	PRASANTA KUMAR NAYAK VS CHAIRMAN CUM MD. OF OMFED LTD., BBSR	PARSURAM PARIJA VS	// 0 //
217	WP(C)/0012458/2023	LAXMI PRIYA SATAPATHY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
218	WP(C)/0012459/2023	LOPAMUDRA RAY VS STATE OF ODISHA	BISWAJIT PARIDA VS	// 0 //
219	WP(C)/0012460/2023	SANTOSH KUMAR MUDULI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
220	WP(C)/0012461/2023	SASHI DEI VS STATE OF ODISHA	AFRAAZ SUHAIL VS	// 0 //
221	WP(C)/0012462/2023	DAMBARUDHARA MANTRY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
222	WP(C)/0012463/2023	SALILA DAS VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
223	WP(C)/0012464/2023	RANJAN KUMAR DHAL VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// 0 //
224	WP(C)/0012465/2023	GANGADHARA SAHOO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
225	WP(C)/0012466/2023	SRIPATI SETHI VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	// 0 //
226	WP(C)/0012467/2023	GAJINDRA SAHU VS STATE OF ODISHA	BINOD KUMAR HATI VS	// 0 //
227	WP(C)/0012468/2023	PARAMANANDA BEHERA	ANIL KUMAR BEHERA	//

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0012469/2023	BAIKUNTHANATH MISHRA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0012470/2023	NILAMANI ROUT	BIDESH RANJAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0012471/2023	NIRUPAMA NAYAK	ABHIRAM SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0012472/2023	MRINALINI PADHI		//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0012473/2023	BHUGOL SENAPATI	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0012474/2023	NRUSINGHA CHARAN ROUT	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0012475/2023	SURAVI DALEI	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0012476/2023	DEBENDRA ROUT	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0012477/2023	UNION OF INDIA	BHABANI SHANKAR RAYAGURU,C.G.C	//
		VS	VS	0
		P. SOMESWAR RAO		//
237	WP(C)/0012478/2023	MANOJ KUMAR KANHAR	MANAS PATI	//
		VS	VS	0
		STATE OF ORISSA		//
238	WP(C)/0012479/2023	THE MD, HOTEL NEW MARRION, BBSR	GOURI MOHAN RATH	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0012480/2023	THE PRESIDING OFFICER, BBSR DIBAKAR SAHU VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	// // ()
240	WP(C)/0012481/2023	INDRASEN BHUYAN VS CHAIRMAN, STATE SELECTION BOARD, CTC	RABI SANKAR PATTNAIK VS	// ()
241	WP(C)/0012482/2023	ASHOK JENA VS STATE OF ODISHA	SAILABALA JENA VS	// ()
242	WP(C)/0012483/2023	RAKESH MAHAL VS STATE BANK OF INDIA, RASMEC, BALASORE	PRASANTA KUMAR MOHANTY (2) VS	// ()
243	WP(C)/0012484/2023	DILLIP KUMAR BEHERA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// ()
244	WP(C)/0012485/2023	PRAMOD BEHERA VS STATE OF ODISHA	SAILABALA JENA VS	// ()
245	WP(C)/0012486/2023	AMITA BEHERA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// ()
246	WP(C)/0012487/2023	RASMITA KHILAR VS INDUSIND BANK LTD., BBSR	KRUSHNA CHANDRA DASH VS	// ()
247	WP(C)/0012488/2023	PRADEEP KUMAR MALLICK VS STATE OF ODISHA	KARUNAKAR RATH VS	// ()
248	WP(C)/0012489/2023	SANTOSH SA VS STATE OF ODISHA	KIRTAN DANG VS	// ()
249	WP(C)/0012490/2023	Y. PUSPALATA @ YALU MOHANTY PUSPALATA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// ()

ORISSA HIGH COURT**FILING REPORT AS ON :19/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0012491/2023	ABHISEK PATTANAİK VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
251	WP(C)/0012492/2023	SRIDHAR ACHARYA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
252	WP(C)/0012493/2023	PRAMITA PATEL VS THE REGIONAL MANAGER, BANK OF BARODA, BBSR	NIRVAYA KUMAR SAMANTRAY VS	// 0 //
253	WP(C)/0012494/2023	SANTOSH KUMAR PADHI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
254	WP(C)/0012495/2023	DODLA SRINIVAS RAO VS COLLECTOR, RAYAGADA	BIRAJA PRASANNA DAS VS	// 0 //
255	WP(C)/0012496/2023	NARAYAN PRADHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
256	WP(C)/0012497/2023	RAMESH DAKUA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
257	WP(C)/0012498/2023	DURYODHAN DAS VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
258	WP(C)/0012499/2023	M/S ORIENT SECURITY SERVICE, BBSR VS UNION OF INDIA	KISHORE KUMAR MISHRA VS	// 0 //
259	WP(C)/0012500/2023	JAYASEN BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
260	WP(C)/0012501/2023	KULAMANI NAIK VS THE C.E.O., TATA MOTOR FINANCE LTD., MUMBAI	SURYA NARAYAN SATPATHY VS	// 0 //
261	WP(C)/0012502/2023	GANESH SWAIN	DURGESH NARAYAN RATH	//

ORISSA HIGH COURT**FILING REPORT AS ON :19/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0012503/2023	STATE OF ODISHA SANDHYARANI BHANJA	DURGESH NARAYAN RATH	//
		VS	VS	0
263	WP(C)/0012504/2023	STATE OF ODISHA PURNA CHANDRA PRADHAN	DURGESH NARAYAN RATH	//
		VS	VS	0
264	WP(C)/0012505/2023	STATE OF ODISHA PRAVAKAR PRADHAN	AMLANJYOTI ROUT	//
		VS	VS	0
265	WP(C)/0012506/2023	STATE OF ODISHA GOLEKHA BIHARI SAHOO	AMLANJYOTI ROUT	//
		VS	VS	0
266	WP(C)/0012507/2023	STATE OF ODISHA PRASANTA KUMAR BEHERA	AMLANJYOTI ROUT	//
		VS	VS	0
267	WP(C)/0012508/2023	STATE OF ODISHA RAGHUNATH SA	ARJUNA CHARANA BEHERA	//
		VS	VS	0
268	WP(C)/0012509/2023	STATE OF ODISHA SUSHANTA KUMAR SAHOO	RASHMI KANTA ACHARYA	//
		VS	VS	0
269	WP(C)/0012510/2023	UNION OF INDIA DEBARAJ PRADHAN	AMLANJYOTI ROUT	//
		VS	VS	0
270	WP(C)/0012511/2023	STATE OF ODISHA PABITRA MOHAN SAHOO	AMLANJYOTI ROUT	//
		VS	VS	0
271	WP(C)/0012512/2023	STATE OF ODISHA SARAT CHANDRA PRADHAN	AMLANJYOTI ROUT	//
		VS	VS	0
272	WP(C)/0012513/2023	STATE OF ODISHA BICHITRA KUMAR SAHOO	JAJATI KESHARI KHUNTIA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0012514/2023	STATE OF ODISHA TRIPURA PRADHAN VS	AMLANJYOTI ROUT VS	// // ()
274	WP(C)/0012515/2023	STATE OF ODISHA PRATIBHA SOREN VS	SUDEEP KUMAR SARANGI VS	// // ()
275	WP(C)/0012516/2023	STATE OF ODISHA PRATYASHA PARIMITA ACHARYA VS	SANGARAM JENA VS	// // ()
276	WP(C)/0012517/2023	STATE OF ODISHA SANTOSH KUMAR BARIK VS	PRAFULLA KUMAR RATH VS	// // ()
277	WP(C)/0012518/2023	STATE OF ODISHA DILLIP SAHOO VS	DINESH KUMAR PANDA VS	// // ()
278	WP(C)/0012519/2023	THE COLLECTOR, BHADRAK MANAGING DIRECTOR, ODISHA STATE COOPERATIVE BANK, VS	KABIR K. S. D. BERA VS	// // ()
279	WP(C)/0012520/2023	APPELLATE AUTHORITY UNDER PAYMENT OF GRATUITY, BBSR RITU KUMARI VS	PRAFULLA KUMAR RATH VS	// // ()
280	WP(C)/0012521/2023	STATE OF ODISHA VIKASH KUMAR VS	PRAFULLA KUMAR RATH VS	// // ()
281	WP(C)/0012522/2023	STATE OF ODISHA PRASANNA KUMAR BEHERA VS	GOKULANANDA PADHI VS	// // ()
282	WP(C)/0012523/2023	STATE OF ODISHA NIRANJAN SETHY VS	SANTOSH KUMAR DWIVEDY VS	// // ()
283	WP(C)/0012524/2023	STATE OF ODISHA ASHOK KUMAR VS INDIAN OIL CORP. LTD.,BBSR	DEBABRATA RATH VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :19/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0012525/2023	APARNA PRASAD DAS VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
285	WP(C)/0012526/2023	JHARANA PATRA VS TAHERA KAUSHER	MANOJ KUMAR PATI VS	// 0 //
286	WP(C)/0012527/2023	NIRANJAN ARAKHA VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //
287	WP(C)/0012528/2023	BIBHUTI BHUSAN BISHOI VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
288	WP(C)/0012529/2023	ASHOK KUMAR JAYASINGH VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
289	WP(C)/0012530/2023	PUJA TRADING CO.,KOLKATA VS ODISHA FOREST DEVELOPMENT CORP. LTD.	OM SWARUP VS	// 0 //
290	WP(C)/0012531/2023	RAJENDRA KUMAR MOHAPATRA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
291	WP(C)/0012532/2023	RAJENDRA KUMAR MOHAPATRA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
292	WP(C)/0012533/2023	RAJESH KUMAR DHAL VS DISTRICT MAGISTRATE CUM COLLECTOR, BHADRAK	KARUNAKAR RATH VS	// 0 //
293	WP(C)/0012534/2023	KUNJA BIHARI MISHRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
294	WP(C)/0012535/2023	MOKADAM MAHAKUR VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
295	WP(C)/0012536/2023	SUDAM MEHER	RANJIT SAMAL	//

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0012537/2023	KSHIRASINDHU PRADHAN	PRASANTA KUMAR PANDA	//
		VS	VS	0
		ENGINEER IN CHIEF, BBSR		//
297	WP(C)/0012538/2023	JYOSTNA MISHRA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0012539/2023	PURNA CHANDRA PANIGRAHI	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0012540/2023	SHYAMA SUNDAR OJHA	PRASANTA KUMAR PANDA	//
		VS	VS	0
		ENGINEER IN CHIEF, WORKS DEPT., BBSR		//
300	WP(C)/0012541/2023	PRAMILA KUMARI MAHANTA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0012542/2023	GANAPATI PRASAD PATHI	PRASANTA KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0012543/2023	SUDHIR KUMAR PANDA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0012544/2023	L.N. INFRASTRUCTURE AND CONSTRUCTION PVT. LTD. BARGACHA	SATYAJIT MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0012545/2023	BRAJA KISHORE PRADHAN	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0012546/2023	BRAJAMOHAN PATRA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0012547/2023	NRUSINGHA CHARAN PANDA	RANJIT SAMAL	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :19/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0012548/2023	STATE OF ODISHA SANJAYA KUMAR MUND VS	RANJIT SAMAL VS	// // 0
308	WP(C)/0012549/2023	STATE OF ODISHA NILANJANA KUNDU VS	RANJIT SAMAL VS	// // 0
309	WP(C)/0012550/2023	STATE OF ODISHA KISHOR CHANDRA SAHU VS	RANJIT SAMAL VS	// // 0
310	WP(C)/0012551/2023	STATE OF ODISHA UMA SANKAR BAG VS	RANJIT SAMAL VS	// // 0
311	WP(C)/0012552/2023	STATE OF ODISHA AJAYA KUMAR DAS VS	SURENDRA KUMAR SAHOO VS	// // 0
312	WP(C)/0012553/2023	STATE OF ODISHA PURNA CHANDRA BEMAL VS	RANJIT SAMAL VS	// // 0
313	WP(C)/0012554/2023	STATE OF ODISHA SAROJ KANTA PANDA VS	RANJIT SAMAL VS	// // 0
314	WP(C)/0012555/2023	STATE OF ODISHA BENUDHAR MEHER VS	RANJIT SAMAL VS	// // 0
315	WP(C)/0012556/2023	STATE OF ODISHA DEBARAJ GAHIR VS	RANJIT SAMAL VS	// // 0
316	WP(C)/0012557/2023	STATE OF ODISHA RENUBALA PADNA VS	RABI NARAYAN BEHERA VS	// // 0
317	WP(C)/0012558/2023	STATE OF ODISHA TAPAN BIHARI MISHRA VS STATE OF ODISHA	RANJIT SAMAL VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :19/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0012559/2023	ARCHANA DASH VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
319	WP(C)/0012560/2023	JHUNIBALA LENKA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA I VS	// 0 //
320	WP(C)/0012561/2023	SASHISEN JOSHI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
321	WP(C)/0012562/2023	BATA KRISHNA BISWAL VS PRESIDING OFFICER, LABOUR COURT, BBSR	SHASHI BHUSAN JENA VS	// 0 //
322	WP(C)/0012563/2023	MOTILAL MAHANTA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
323	WP(C)/0012564/2023	NARENDRA NEGI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
324	WP(C)/0012565/2023	PRAMOD RANJAN PATTNAIK VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
325	WP(C)/0012566/2023	DHANANJAYA PANIGRAHI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
326	WP(C)/0012567/2023	SUBASH CHANDRA JENA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
327	WP(C)/0012568/2023	PRABODH KUMAR MISHRA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
328	WP(C)/0012569/2023	ASWINI SAHU VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	// 0 //
329	WP(C)/0012570/2023	NILAKANTHA NAYAK	DURGESH NARAYAN RATH	//

ORISSA HIGH COURT**FILING REPORT AS ON :19/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0012571/2023	SUSHILA RAITA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ORISSA		//
331	WP(C)/0012572/2023	M/S.GONASIKA EDUCATION TRUST, KEONJHAR	ARUP KUMAR PANDA	//
		VS	VS	0
		INCOME TAX OFFICER, EXEMPTION, CUTTACK		//
332	WP(C)/0012573/2023	AKASHA BEHERA	SURJYA NARAYAN SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0012574/2023	JITENDRA JENA	DURGA PRASANA DAS	//
		VS	VS	0
		BHUBANESWAR MUNICIPAL CORP., BBSR		//
334	WP(C)/0012575/2023	AKHAYA KUMAR BEHERA	BIBHUTI KESHARI BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0012576/2023	GOURAGOPAL JENA	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ORISSA		//
336	WP(C)/0012577/2023	JANMEJAY PADHIARI	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0012578/2023	SHYAMSUNDAR PANDA	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0012579/2023	PADMALOCHAN ANDIA	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0012580/2023	M/S SHREE BALAJI INTERATIONAL, BBSR	CHANDANA MISHRA	//
		VS	VS	0
		AO, UNION BANK OF INDIA, BBSR		//
340	WP(C)/0012581/2023	ISWAR PUTEI	MANOJ KUMAR PATI	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0012582/2023	STATE OF ODISHA PURUSOTTAM BHANJA VS	BANSHIDHAR BAUG VS	// // ()
342	WP(C)/0012583/2023	STATE OF ODISHA SANATAN PRADHAN VS	MRUGANKA MAULI PATNAIK VS	// // ()
343	WP(C)/0012584/2023	STATE OF ODISHA DROUPATI NAYAK VS	SRI PITAMBAR PANDA VS	// // ()
344	WP(C)/0012585/2023	STATE OF ODISHA TAPAN KUMAR PANIGRAHI VS	BARODA PRASAD MOHANTY VS	// // ()
345	WP(C)/0012586/2023	STATE OF ODISHA DESHA RANJAN SETHI VS	SIDHESWAR MOHANTY VS	// // ()
346	WP(C)/0012587/2023	STATE OF ODISHA JYOTSNA MOHANTY VS	KSHIROD KUMAR ROUT VS	// // ()
347	WP(C)/0012588/2023	STATE OF ODISHA BHAGIRATHI NAIK VS	PRAVAT KUMAR NAYAK VS	// // ()
348	WP(C)/0012589/2023	STATE OF ODISHA SAITA SINGH VS	PABITRA KUMAR BEHERA VS	// // ()
349	WP(C)/0012590/2023	STATE OF ODISHA MANASH RANJAN BISWAL VS	ASWINI KUMAR KARMI VS	// // ()
350	WP(C)/0012591/2023	STATE OF ODISHA SHAIKH TAMIZ UDDIN VS	BHABANI PRASAD SAMAL VS	// // ()
351	WP(C)/0012592/2023	STATE OF ODISHA MAHENDRA PATRA VS ZONAL MANAGER, BANK OF INDIA, BARIPADA	BAIJAYANTI MOHANTY VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :19/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0012593/2023	CHANDRASEKHAR MAHAPATRA VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	// 0 //
353	WP(C)/0012594/2023	LAXMIDHAR PRADHAN VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	// 0 //
354	WP(C)/0012595/2023	PRASANNA KUMAR MISHRA VS PROJECT DIRECTOR, NHAI, SAMBALPUR	JIBAN RANJAN DASH VS	// 0 //
355	WP(C)/0012596/2023	AMIT KUMAR BEHERA VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	// 0 //
356	WP(C)/0012597/2023	SK MANJAR ALLAM VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
357	WP(C)/0012598/2023	SILU KUMAR MALLICK VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
358	WP(C)/0012599/2023	MANORANJAN MOHAPATRA VS THE COMMNR. CONSOLIDATION AND SETTLEMENT,CUTTACK	SURYAKANTA DASH VS	// 0 //
359	WP(C)/0012600/2023	NARAYAN CHANDRA SAMAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
360	WP(C)/0012601/2023	NAKULA CHARAN MALLIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
361	WP(C)/0012602/2023	MAHENDER KOUR TALUJA VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
362	WP(C)/0012603/2023	ANJAN KUMAR NAYAK VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// 0 //
363	WP(C)/0012604/2023	SANDHYARANI DAS	SUSANTA KUMAR DASH	//

ORISSA HIGH COURT**FILING REPORT AS ON :19/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0012605/2023	SASMITA NAYAK	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0012606/2023	DR.PREMLATA ROUT	S.K.SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0012607/2023	TECHBIZ, BBSR	SAMARENDRA BAHADUR	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0012608/2023	LALITA PATRA	SAILESH CHANDRA SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0012609/2023	DURGA CHARAN SWAIN	SADASIVA PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0012610/2023	PRIYANKA SWAIN	SAROJ KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0012611/2023	SARBANGYA SAHOO	PRADEEP KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0012612/2023	PRADIP KUMAR SAHU	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0012613/2023	SANTOSH KUMAR PATRA	RABINDRA NATH PAL	//
		VS	VS	0
		THE STATE TAX OFFICER, CT AND GST, CUTTAK		//
373	WP(C)/0012614/2023	PARAMESWAR MOHANTY	RAMANATH ACHARYA	//
		VS	VS	0
		THE CHAIRMAN CUM M.D., ODISHA FOREST DEVELOPMENT CORP. LTD., BBSR		//
374	WP(C)/0012615/2023	SANTOSH SINHA @ KALAR	SRINIBASH SATAPATHY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0012616/2023	STATE OF ODISHA AKSHAYA KUMAR DAS VS	PRASANTA KUMAR SATAPATHY VS	// // ()
376	WP(C)/0012617/2023	STATE OF ODISHA PRATHANA PATRA VS	PRASANTA KUMAR NAYAK VS	// // ()
377	WP(C)/0012618/2023	STATE OF ODISHA PRAMILA ROUT VS	ARUN KUMAR PATRA VS	// // ()
378	WP(C)/0012619/2023	STATE OF ODISHA BISWAMOHAN SRICHANDAN RAY VS	PRASANTA KUMAR NAYAK VS	// // ()
379	WP(C)/0012620/2023	STATE OF ODISHA MANAS KUMAR SETHY VS	KHIROD CHANDRA MAJHI VS	// // ()
380	WP(C)/0012621/2023	R.T.O.,CUTTACK MANAS KUMAR SETHY VS	KHIROD CHANDRA MAJHI VS	// // ()
381	WP(C)/0012622/2023	R.T.O.,CHANDIKHOL PRABHURANJAN PATRA VS	PRASANTA KUMAR NAYAK VS	// // ()
382	WP(C)/0012623/2023	STATE OF ODISHA PRASANT KUMAR SINGH VS	KHIROD CHANDRA MAJHI VS	// // ()
383	WP(C)/0012624/2023	R.T.O.,CUTTACK SISIRA KUMAR MISHRA VS	KHIROD CHANDRA MAJHI VS	// // ()
384	WP(C)/0012625/2023	R.T.O.,BARBIL M/S. TARINI MINERALS, KEONJHAR VS	SATYA SMRUTI MOHANTY VS	// // ()
385	WP(C)/0012626/2023	STATE OF ODISHA UNITED SCHOOL OF BUSINESS MANAGEMENT, BBSR.K.SAMAL VS	VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :19/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0012627/2023	MANORANJAN SAHOO VS R.T.O.,CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
387	WP(C)/0012628/2023	MANOJ KUMAR SWAIN VS R.T.O.,KEONJHAR	CHANDAN MISHRA VS	// 0 //
388	WP(C)/0012629/2023	PRASANNA KUMAR RATH VS UNION OF INDIA	D.N.MISRA VS	// 0 //
389	WP(C)/0012630/2023	IDISH CHANDRA BHUYAN MOHAPATRA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
390	WP(C)/0012631/2023	NARENDRA PRASAD KHETI VS THE STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
391	WP(C)/0012632/2023	SABITA SAHOO VS BISWANATH SAHOO	JYOTI RANJAN DEO VS	// 0 //
392	WP(C)/0012633/2023	CHITTA RANJAN SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
393	WP(C)/0012634/2023	PARAMANANDA GIRI VS STATE OF ODISHA	BHARAT CHANDRA PATRA VS	// 0 //
394	WP(C)/0012635/2023	SATYARANJAN CHOUDHURY VS RATAN KUMAR SARANGI	SARAT KUMAR MOHANTY VS	// 0 //
395	WP(C)/0012636/2023	MARKAND CHARAN NAYAK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
396	WP(C)/0012637/2023	RASHMIREKHA MOHANTA VS BANK OF INDIA, MUMBAI	SURYAKANTA DWIBEDI VS	// 0 //
397	WP(C)/0012638/2023	SATYABADI SAHU	ASHOK KUMAR DAS	//

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0012639/2023	PRAHALLAD CH. FADUKAR	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0012640/2023	SATYABADI SAHU	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0012641/2023	SRICHARAN BISWAL	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		THE SECY., STATE CONSUMER DISPUTES REDRESSAL FORUM, CUTTACK		//
401	WP(C)/0012642/2023	SAMBEDANA MOHANTY	MANOJ KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0012643/2023	KUNJABIHARI PRADHAN	NIROD KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0012644/2023	M/S. NATIONAL ENTERPRISES, BARBIL	KISHOR K. ACHARYA	//
		VS	VS	0
		THE COMMNR., GST AND CENTRAL EXCISE, ROURKELA		//
404	WP(C)/0012645/2023	SOUMYA RANJAN BEHERA	AJAYA KUMAR MOHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0012646/2023	AKSHAY KUMAR BEHERA	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0012647/2023	AJAY KUMAR JENA	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0012648/2023	SITARAM AGRAWAL	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0012649/2023	GOPAL CHANDRA PRAMANIK	RAMA CHANDRA JENA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :19/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0012650/2023	STATE OF ODISHA TARUN MOHANTY VS	PRABODHA CHANDRA NAYAK VS	// // ()
410	WP(C)/0012651/2023	THE COMMISSIONER OF CT AND GST, ODISHA KARTIK CHANDRA PRADHAN VS	RAMA CHANDRA JENA VS	// // ()
411	WP(C)/0012652/2023	STATE OF ODISHA INDRAMANI NAIK VS	BIJAYA KUMAR MISHRA VS	// // ()
412	ABLAPL/0003866/2023	STATE OF ODISHA PITAMBER ROUT VS	KSHIROD KUMAR PAHIL VS	// DASARATHPUR /14 /2023 ()
413	ABLAPL/0003867/2023	STATE OF ODISHA RANJAN KUMAR DAS VS	SAMBEET PATTANAYAK VS	// NIMAPADA /116 /2023 ()
414	ABLAPL/0003868/2023	STATE OF ODISHA NIRMAL ROUT VS	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /402 /2022 ()
415	ABLAPL/0003869/2023	STATE OF ODISHA RINKI BEHERA VS	SANJIT MISHRA VS	// PURI SADAR /54 /2023 ()
416	ABLAPL/0003870/2023	STATE OF ODISHA PURNA CHANDRA NAYAK VS	SANJIT MISHRA VS	// PURI SADAR /65 /2023 ()
417	ABLAPL/0003871/2023	STATE OF ODISHA JITENDRA ROUT VS	SMRUTI RANJAN ROUT VS	// MAHILA P.S.(BBSR) /50 /2023 ()
418	ABLAPL/0003872/2023	STATE OF ODISHA MAHABINAYAK PANDA VS	JIBANANANDA MOHANTY VS	// PANIKOILI /74 /2023 ()
419	ABLAPL/0003873/2023	STATE OF ODISHA SOMESH PANDA VS	SIDHARTHA DAS VS	// SAHADEV KHUNTA /131 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :19/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0003874/2023	DEEPAK KUMAR MALLICK VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	INFCITY PS /89 /2023 () //
421	ABLAPL/0003875/2023	JAGA BHOI VS STATE OF ODISHA	SANJIB KUMAR BISWAL VS	BENTKAR (42 MOUZA) UPD CUTTACK /118 /2023 () //
422	ABLAPL/0003876/2023	SWAPNJIT BEHURA VS STATE OF ODISHA	ARIJEET MISHRA VS	SUKINDA /74 /2023 () //
423	ABLAPL/0003877/2023	TAPAN KUMAR PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /123 /2023 () //
424	ABLAPL/0003878/2023	KIRAN KUMAR BARIK VS STATE OF ODISHA	DEBASHIS ROUSTRAY VS	BALIANTA P.S. /428 /2022 () //
425	ABLAPL/0003879/2023	BABU BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SURADA /16 /2023 () //
426	ABLAPL/0003880/2023	SHRABANI MOHANTY VS STATE OF ODISHA(VIG.)	SRIDHAR RATH VS	CUTTACK VIGILANCE /7 /2023 () //
427	ABLAPL/0003881/2023	AMIT KUMAR JEE @ LIPU VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	LALBAG /75 /2023 () //
428	ABLAPL/0003882/2023	HEMANTA KUMAR NAIK VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	SUNDARGARH TOWN /91 /2023 () //
429	ABLAPL/0003883/2023	SUSHILA NAIK @ NAHAK VS STATE OF ODISHA	SANGRAMJIT PANDA VS	CHATRAPUR /251 /2023 () //
430	ABLAPL/0003884/2023	DILLIP KUMR BHOI @ DILLIP BHOI VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	BHEDEN /122 /2022 () //
431	ABLAPL/0003885/2023	BAPI JENA @ CHANDAN JENA	AMULYA RATNA PANDA	BINJHARPUR /82 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0003886/2023	SK. KADIR @ PINTU	AMULYA RATNA PANDA	BALASORE TOWN /67 /2023
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0003887/2023	SUBHAM KUMAR BEHERA	BIJAYA KUMAR RAGADA	THELKOLOI PS /297 /2022
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0003888/2023	SK. ABDUL AZIM	ANIRUDHA DAS	TIGIRIA /38 /2023
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0003889/2023	BISWARANJAN JENA	JAYANTA KUMAR MAJHI	SINGLA /59 /2023
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0003890/2023	CHANDAN MOHAPATRA	JAYANTA KUMAR MAJHI	BASTA /118 /2023
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0003891/2023	MANASH RANJAN SINGH	BIDESHI KUMAR GHADEI	RAGHUNATHPUR /75 /2023
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0003892/2023	KRUSHNA CHANDRA SAHOO	PRAVAT RANJAN SUTAR	CHOUDWAR /175 /2023
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0003893/2023	RAJU SUNA	PRASANTA KUMAR ROUTRAY	BARGARH SADAR /116 /2023
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0003894/2023	KHEMA @ KSHYAMASAGAR PANIKA	SIDDHARTH GOUTAM DAS	BELPARA /24 /2023
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0003895/2023	DHUSASAN BEHERA	SABYASACHI MISHRA	CHANDRASEKHARPUR /93 /2023
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0003896/2023	K. SHAKTI PRASAD PATRA	MANORANJAN PADHY	TENTULIKHUNTI /75 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :19/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0003897/2023	STATE OF ODISHA K. SHAKTI PRASAD PATRA VS	MANORANJAN PADHY VS	// TENTULIKHUNTI /74 /2023 ()
444	ABLAPL/0003898/2023	STATE OF ODISHA PRABHAS MANDAL VS	RAJIB LOCHAN PATTNAIK VS	// JHARIGAM /125 /2013 ()
445	ABLAPL/0003899/2023	STATE OF ODISHA KENCHA @ CHITTARANJAN MAHALIK VS	VIVEKANANDA JENA VS	// GOPALPUR /22 /2023 ()
446	ABLAPL/0003900/2023	STATE OF ODISHA PUSPALATA ROUT VS	SMRUTI RANJAN ROUT VS	// MAHILA P.S.(BBSR) /50 /2023 ()
447	ABLAPL/0003901/2023	STATE OF ODISHA SK. SAJIR MOHAMMAD @ SK. SAJIR VS	PRAVASH CH JENA VS	// JALESWAR /174 /2023 ()
448	ABLAPL/0003902/2023	STATE OF ODISHA SANJAYA SAHOO VS	SAUMYA RANJAN PRADHAN VS	// FATEGARH /78 /2023 ()
449	ABLAPL/0003903/2023	STATE OF ODISHA SANTILATA SAHU VS	ANIRUDHA DAS VS	// JARAPADA /97 /2023 ()
450	ABLAPL/0003904/2023	STATE OF ODISHA PRATYUSH KUMAR PRADHAN VS	SUSIL KUMAR PATTNAIK VS	// KHAMAR /75 /2023 ()
451	ABLAPL/0003905/2023	STATE OF ODISHA BHALU @ HALU PRADHAN VS	KABIRAJ PRADHAN VS	// TANGI (KHURDA) /338 /2021 ()
452	ABLAPL/0003906/2023	STATE OF ODISHA BHABANI SHANKAR MOHANTA VS	ABHISHEK DASH VS	// MURUDA /121 /2023 ()
453	ABLAPL/0003907/2023	STATE OF ODISHA KAMAL LOCHAN SANGRAMSINGH VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// BARAMBA /88 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :19/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0003908/2023	ANIL SAHU VS STATE OF ODISHA	ANIRUDHA DAS VS	JARAPADA /97 /2023 () //
455	ABLAPL/0003909/2023	BHADRA MANKEDIA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	/ /0 () //
456	ABLAPL/0003910/2023	NARENDRA KUMAR JETHI@NARENDRA JETHI VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	BARAMBA /88 /2023 () //
457	ABLAPL/0003911/2023	DURGA JYOTI PRAKASH SAHOO VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	/ /0 () //
458	ABLAPL/0003912/2023	MINA DALEI VS STATE OF ODISHA	BHARAT JALLI VS	BEGUNIA P.S. /90 /2023 () //
459	ABLAPL/0003913/2023	RABINDRA ROUT VS STATE OF ODISHA	PRADIPTA KUMAR MOHANTY VS	ERASAMA /144 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :19/04/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	3/2023 COPET/24/2014	POLAR PHARMA INDIA L-MP	PRATIK DASH
2	13/2023 CRLMA/122/2023	OM PRASAD PANI @ OM PRAKASH PANI-MP	ADV
3	21/2023 CRP/19/2023	AJIT KUMAR AGRAWALLA @ ANIT AGRAWAL-MP	AMIT PRASAD BOSE
4	22/2023 CRP/20/2023	BHUBANESWARI GHOSH-MP	AMIT PRASAD BOSE
5	28/2023 WPC(OA)/1835/2017	DR. RAM SHANKAR RAIGURU-MP	
6	31/2023 TRPCRL/36/2023	PRAHALLAD CHANDRA BEHERA-MP	SAMIR KUMAR MISHRA
7	83/2023 WPC(OAC)/24/2004	PRASANTA KUMAR SWAIN-MP	HARA PRASAD RATH
8	84/2023 WPC(OAC)/3154/2018	KARUNAKAR DHINDA-MP	
9	85/2023 WPC(OAC)/483/2015	AMRUTA MOHANTA-MP	
10	88/2023 SA/6/2000	SANTILATA-MP	M/S.S.P.MISRA
11	89/2023 SA/6/2000	SANTILATA-MP	M/S.S.P.MISRA
12	90/2023 SA/6/2000	SANTILATA-MP	M/S.S.P.MISRA
13	91/2023 SA/12/2000	SANTILATA-MP	M/S.S.P.MISRA
14	92/2023 SA/12/2000	SANTILATA-MP	M/S.S.P.MISRA
15	93/2023 SA/12/2000	SANTILATA-MP	M/S.S.P.MISRA
16	127/2023 CMAPL/742/2022	RABINARAYAN SETHY-MP	PABITRA KUMAR BEHERA
17	136/2023 RVWPET/18/2023	STATE OF ODISHA-MP	
18	137/2023 RVWPET/143/2023	SARAT CHANDRFA SAHU-MP	AMIT PRASAD BOSE
19	138/2023 RVWPET/143/2023	SARAT CHANDRFA SAHU-MP	AMIT PRASAD BOSE
20	141/2023 CRLMP/1042/2022	KALYANI SENAPATI @ MUDULI-MP	
21	142/2023 CRLMP/760/2023	PRAKASH LENKA-MP	ARIJEET MISHRA
22	143/2023 CRLMP/705/2023	SUDHANSUBALA BEHERA-MP	CHITTARANJAN PATTNAIK
23	143/2023 MATA/132/2023	SWADHIN KUMAR PANDA-MP	ASHOK KUMAR BEHERA
24	144/2023 MATA/132/2023	SWADHIN KUMAR PANDA-MP	ASHOK KUMAR BEHERA
25	144/2023 CRLMP/770/2023	DEBENDRA NARAYAN PATTNAIK-MP	CHITA RANJAN LENKA
26	145/2023	KSHYANAPRAVA PANDA PANIGRAHI-MP	MONOMOY BASU

27	MATA/73/2023 146/2023	SUBRATA KUMAR MOHANTY@MAHAPATRA-MP	BHABANI SANKAR TRIPATHY (1)
28	MATA/93/2023 147/2023	MONALISA DAS-MP	KSHITISH KUMAR MOHAPATRA
29	MATA/133/2023 158/2023	SARASWATI SAHOO-MP	DURGA PRASANNA MISHRA
30	RPFAM/134/2023 172/2023	MONALISA BHOLA-MP	
31	TRP(C)/258/2022 178/2023	KABISURYA BALABANTARAY-MP	ATMAJIT MANMITH DAS
32	CONTC/1138/2023 179/2023	KABISURYA BALABANTARAY-MP	ATMAJIT MANMITH DAS
33	CONTC/1138/2023 273/2023	PRAKASH BEHERA-MP	PRADEEP KUMAR DAS
34	CRLREV/203/2023 274/2023	MANJULATA SAHOO-MP	AMIT PRASAD BOSE
35	CRLREV/149/2023 321/2023	THE DIVL. MANAGER, THE NEW INDIA ASSURANCE CO. BLD/MP	ASMOHAPATRA
36	FAO/182/2023 393/2023	CHATRUBHUJA BEHERA-MP	BIBEKANANDA BHUYAN
37	RSA/380/2022 394/2023	NIDHI BEHERA-MP	M/S. BHASKAR CH. PANDA
38	RSA/83/2015 395/2023	NIDHI BEHERA-MP	M/S. BHASKAR CH. PANDA
39	RSA/83/2015 396/2023	NIDHI BEHERA-MP	M/S. BHASKAR CH. PANDA
40	RSA/83/2015 397/2023	SURIPAL PUJARI-MP	TUSAR KUMAR MISHRA
41	RSA/134/2022 398/2023	SURIPAL PUJARI-MP	TUSAR KUMAR MISHRA
42	RSA/134/2022 399/2023	SURIPAL PUJARI-MP	TUSAR KUMAR MISHRA
43	RSA/134/2022 400/2023	MAYADHARA PARIDA-MP	MR.AKSHAYA KU.NAYAK
44	RSA/118/2019 426/2023	DEBAJANI NAYAK-MP	BISWA PRAKASH DHAL
45	CMP/452/2023 427/2023	RADHA BEHERA-MP	PRASANTA KUMAR NANDA
46	CMP/453/2023 583/2023	RABINDRA KU. DEY-MP	KASHINATH PATTANAIK
47	BLAPL/11253/2022 584/2023	RATHOD BIRBAL-MP	PRANAB KUMAR DAS
48	BLAPL/4289/2023 585/2023	GAUTAM KUNDU-MP	SHIB SHANKAR MOHANTY
49	BLAPL/3136/2018 586/2023	DULI PRADHAN @ BULI-MP	
50	BLAPL/6467/2022 587/2023	PAPUNA @ BAPINA DAS-MP	HIMADRI KUMAR BISWAL
51	BLAPL/4064/2023 588/2023	PAPUNA @ BAPINA DAS-MP	HIMADRI KUMAR BISWAL
52	BLAPL/3106/2023 589/2023	PAPUNA @ BAPINA DAS-MP	HIMADRI KUMAR BISWAL
53	BLAPL/4063/2023 590/2023	SARUKH @ SARUKH ALLI KHAN-MP	CHANDAN SAMANTARAY
54	BLAPL/2617/2023 591/2023	KHAGESWAR NAYAK @ RILU-MP	
55	BLAPL/11127/2022 592/2023	BIBHUTI BHUSAN BEHERA-MP	
56	BLAPL/13160/2022 665/2023	ANUSOYA BARIK-MP	M/S.K.C.NAYAK
57	MACA/776/2008 666/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. BLD/MP	ASMOHAPATRA
	MACA/310/2023		

58	667/2023 MACA/320/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LEBIDOMD ASMOHAPATRA	
59	668/2023 MACA/321/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LEBIDOMD ASMOHAPATRA	
60	669/2023 MACA/324/2023	THD DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LEBIDOMD ASMOHAPATRA	
61	670/2023 MACA/339/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LEBIDOMD ASMOHAPATRA	
62	793/2023 ABLAPL/2673/2023	DIPTI RANJAN SWAIN @ HUNDA-MP	
63	794/2023 ABLAPL/2054/2023	JAMBESWARA PRADHAN-MP	
64	795/2023 ABLAPL/12481/2022	MANTRI @ DEEPAK KUMAR NAYAK-MP	
65	796/2023 ABLAPL/12469/2022	DEEPAK KUMAR NAYAK-MP	
66	797/2023 ABLAPL/509/2023	RAJESH OJHA @ HAPPY-MP	
67	798/2023 ABLAPL/3226/2023	PRITIRANI PARIDA-MP	
68	799/2023 ABLAPL/2685/2023	BABURI CHARAN MALLIK-MP	
69	935/2023 CRLA/426/2023	RASHMI PATTANAIAK-MP	BISHNU PRASAD PRADHAN
70	936/2023 CRLA/426/2023	RASHMI PATTANAIAK-MP	BISHNU PRASAD PRADHAN
71	937/2023 CRLA/427/2023	GOLEKHA @ GOLAKHA ROUT-MP	KEDAR CHANDRA SARANGI
72	938/2023 CRLA/427/2023	GOLEKHA @ GOLAKHA ROUT-MP	KEDAR CHANDRA SARANGI
73	939/2023 CRLA/428/2023	LITAN KUMAR MAHANTA-MP	DUSMANTA KUMAR JENA
74	940/2023 CRLA/1063/2022	PRADEEP KUMAR JAIN-MP	JNYANANANDA PANDA
75	941/2023 CRLA/301/2014	DIPU@ARUN KU.PANDA-MP	M/S.KASHINATH PATNAIK
76	943/2023 CRLA/431/2023	PRANAY KUMAR BEHERA @ PRANAYA KUMAR BEHERA ABSWIKUM NAYAK	
77	944/2023 CRLA/430/2023	SANKAR ORAM-MP	BISWAJIT NAYAK
78	945/2023 CRLA/431/2023	PRANAY KUMAR BEHERA @ PRANAYA KUMAR BEHERA ABSWIKUM NAYAK	
79	946/2023 CRLA/430/2023	SANKAR ORAM-MP	BISWAJIT NAYAK
80	947/2023 CRLA/432/2023	SANTILATA ROUT-MP	KEDAR CHANDRA SARANGI
81	948/2023 CRLA/432/2023	SANTILATA ROUT-MP	KEDAR CHANDRA SARANGI
82	1368/2023 CRLMC/1950/2023	ANANDA CHANDRA SAHOO-MP	BHAWANI SANKAR PANIGRAHI
83	1369/2023 CRLMC/1951/2023	BIPIN BIHARI MOHANTY-MP	DEBASNAN DAS
84	1370/2023 CRLMC/1433/2023	DEBI PRASAD KAR-MP	SANTOSH KUMAR DWIVEDY
85	1371/2023 CRLMC/1952/2023	DUSMANTA NAIK-MP	PRASANNA KUMAR MISHRA
86	1372/2023 CRLMC/1954/2023	SAROJ KUMAR SAHU-MP	JYOTIRMAYA SAHOO
87	1373/2023 CRLMC/1955/2023	SAROJ KUMAR SAHU-MP	JYOTIRMAYA SAHOO
88	1374/2023 CRLMC/1890/2023	RABINDRA SINGH CHAUHAN-MP	MILAN KANUNGO
89	1375/2023	PRADEEP KUMAR TRIPATHY-MP	TUSAR KUMAR MISHRA

90	CRLMC/1956/2023 1376/2023	PRADEEP KUMAR TRIPATHY-MP	TUSAR KUMAR MISHRA
91	CRLMC/1956/2023 1377/2023	MAHESH KUMAR AGRAWAL-MP	SUMAN MODI
92	CRLMC/1957/2023 1378/2023	B.SRINIVAS RAO-MP	BINI MISHRA
93	CRLMC/1958/2023 1379/2023	HEMANTA KUMAR SAHOO-MP	MANOJ KUMAR PANDA
94	CRLMC/1960/2023 1380/2023	ARABINDA DAS-MP	DEBADATTA MOHANTY
95	CRLMC/4292/2022 1381/2023	BANDI SESHAGIRI RAO-MP	BINI MISHRA
96	CRLMC/1961/2023 1382/2023	BABAJI RANA-MP	BIKRAM KISHORE NAYAK
97	CRLMC/1963/2023 1383/2023	SANJEEV KUMAR SAHOO @ RINKU-MP	DEEPAK RANJAN PARIDA
98	CRLMC/1969/2023 1384/2023	SANJEEV KUMAR SAHOO @ RINKU-MP	DEEPAK RANJAN PARIDA
99	CRLMC/1968/2023 1385/2023	SANJEEV KUMAR SAHOO @ RINKU-MP	DEEPAK RANJAN PARIDA
100	CRLMC/1970/2023 1386/2023	SANJEEV KUMAR SAHOO @ RINKU-MP	DEEPAK RANJAN PARIDA
101	CRLMC/1971/2023 1387/2023	GANESWAR MOHANTY-MP	RABINDRA NATH PRUSTY
102	CRLMC/1972/2023 1388/2023	BIJAYALAXMI TRIPATHY-MP	BIGYAN KUMAR SHARMA
103	CRLMC/1973/2023 1992/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL,A.G.A
104	WA/781/2023 1993/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL,A.G.A
105	WA/781/2023 1994/2023	FAKIRA SAHU-MP	RABINDRA KUMAR SAHOO
106	WA/782/2023 1995/2023	BRAHMAPUR DEVELOPMENT AUTHORITY-MP	BHAWANI SANKAR PANIGRAHI
107	WA/671/2023 1996/2023	M/S. RAIPUR ENERGEN LIMITED-MP	ANUPAM RATH
108	WA/1377/2022 1997/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
109	WA/783/2023 1998/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
110	WA/783/2023 1999/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
111	WA/783/2023 2000/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
112	WA/784/2023 2001/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
113	WA/784/2023 2002/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
114	WA/784/2023 2003/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
115	WA/785/2023 2004/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
116	WA/785/2023 2005/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
117	WA/785/2023 2006/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
118	WA/786/2023 2007/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
119	WA/786/2023 2008/2023	KALINGA DALAI-MP	ABINASH NAYAK
120	WA/788/2023 2009/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
	WA/786/2023		

121	2010/2023 WA/787/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
122	2011/2023 WA/787/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
123	2012/2023 WA/787/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
124	5737/2023 WP(C)/21908/2016	DEBABRATA SEN-MP	M/S.DEEPALI MAHAPATRA
125	5738/2023 WP(C)/9733/2023	HARIHAR BARAL-MP	NIRANJAN PANDA
126	5739/2023 WP(C)/12428/2023	DR. AMIYA KUMAR MOHAPATRA-MP	BIBHUTI BHUSAN SWAIN
127	5740/2023 WP(C)/10699/2023	PRAMOD KUMAR DAS-MP	
128	5741/2023 WP(C)/12438/2023	PRABHUDAYAL AGRAWAL-MP	LAMBODAR ACHARI
129	5742/2023 WP(C)/12439/2023	RAGHUNATH LENKA-MP	JAJATI KESHARI KHUNTIA
130	5743/2023 WP(C)/12440/2023	RASHMI RANJAN SWAIN-MP	DEBENDRA PRADHAN
131	5744/2023 WP(C)/12441/2023	NITYA KISHORE DAS-MP	GOURI MOHAN RATH
132	5745/2023 WP(C)/12447/2023	PURNA CHANDRA BEHERA-MP	DEBA RANJAN MOHAPATRA
133	5746/2023 WP(C)/12457/2023	PRASANTA KUMAR NAYAK-MP	PARSURAM PARIJA
134	5747/2023 WP(C)/12475/2023	SURAVI DALEI-MP	SUKANTA KUMAR MISHRA
135	5748/2023 WP(C)/12480/2023	DIBAKAR SAHU-MP	RAJESH KUMAR MAHAPATRA
136	5750/2023 WP(C)/12482/2023	ASHOK JENA-MP	SAILABALA JENA
137	5751/2023 WP(C)/12481/2023	INDRASEN BHUYAN-MP	RABI SANKAR PATTNAIK
138	5752/2023 WP(C)/12485/2023	PRAMOD BEHERA-MP	SAILABALA JENA
139	5753/2023 WP(C)/12477/2023	UNION OF INDIA-MP	BHABANI SHANKAR RAYAGURU,C.G.C
140	5754/2023 WP(C)/12477/2023	UNION OF INDIA-MP	BHABANI SHANKAR RAYAGURU,C.G.C
141	5755/2023 WP(C)/12487/2023	RASMITA KHILAR-MP	KRUSHNA CHANDRA DASH
142	5756/2023 WP(C)/33933/2022	RATNAKAR TRIPATHY-MP	AMIT PRASAD BOSE
143	5757/2023 WP(C)/12491/2023	ABHISEK PATTANAIAK-MP	PRASANTA KUMAR MISHRA
144	5758/2023 WP(C)/13026/2022	RAMESH CHANDRA DAS-MP	
145	5759/2023 WP(C)/12495/2023	DODLA SRINIVAS RAO-MP	BIRAJA PRASANNA DAS
146	5760/2023 WP(C)/12499/2023	M/S ORIENT SECURITY SERVICE, BBSR-MP	KISHORE KUMAR MISHRA
147	5763/2023 WP(C)/12515/2023	PRATIBHA SOREN-MP	SUDEEP KUMAR SARANGI
148	5764/2023 WP(C)/12517/2023	SANTOSH KUMAR BARIK-MP	PRAFULLA KUMAR RATH
149	5765/2023 WP(C)/12519/2023	MANAGING DIRECTOR, ODISHA STATE COOPERATIVE BANK	KINKI PRASAD SWAIN
150	5766/2023 WP(C)/12520/2023	RITU KUMARI-MP	PRAFULLA KUMAR RATH
151	5767/2023 WP(C)/14024/2015	TABASUM FARADIN-MP	
152	5768/2023	VIKASH KUMAR-MP	PRAFULLA KUMAR RATH

153	WP(C)/12521/2023 5769/2023	NIRANJAN SETHY-MP	SANTOSH KUMAR DWIVEDY
154	WP(C)/12523/2023 5770/2023	SANATAN BISWAL-MP	
155	WP(C)/2545/2023 5771/2023	JHARANA PATRA-MP	MANOJ KUMAR PATI
156	WP(C)/12526/2023 5772/2023	APARNA PRASAD DAS-MP	PRAFULLA KUMAR RATH
157	WP(C)/12525/2023 5773/2023	M/S.HOTEL SATYAM-MP	SABYASACHI MISHRA
158	WP(C)/16720/2019 5774/2023	BIBHUTI BHUSAN BISHOI-MP	BAIDHAR SAHOO
159	WP(C)/12528/2023 5775/2023	PUJA TRADING CO.,KOLKATA-MP	OM SWARUP
160	WP(C)/12530/2023 5776/2023	LOKANATH TRIPATHY-MP	
161	WP(C)/24242/2022 5777/2023	PRATAP CHANDRA ROUT-MP	
162	WP(C)/19015/2022 5778/2023	RAJENDRA KUMAR MOHAPATRA-MP	MANOJ KUMAR PATI
163	WP(C)/12531/2023 5779/2023	RAJENDRA KUMAR MOHAPATRA-MP	MANOJ KUMAR PATI
164	WP(C)/12532/2023 5780/2023	RAJESH KUMAR DHAL-MP	KARUNAKAR RATH
165	WP(C)/12533/2023 5781/2023	GANAPATI PRASAD PATHI-MP	PRASANTA KUMAR PANDA
166	WP(C)/12542/2023 5782/2023	L.N. INFRASTRUCTURE AND CONSTRUCTION PVT. LTD., SARGARH MOHAPATRA	
167	WP(C)/12544/2023 5783/2023	RABINDRA KUMAR ROUT-MP	
168	WP(C)/10123/2022 5784/2023	M/S.GONASIKA EDUCATION TRUST, KEONJHAR-MP	ARUP KUMAR PANDA
169	WP(C)/12572/2023 5785/2023	AKASHA BEHERA-MP	SURJYA NARAYAN SAHU
170	WP(C)/12573/2023 5786/2023	JITENDRA JENA-MP	DURGA PRASANA DAS
171	WP(C)/12574/2023 5787/2023	SUSANTA PATRA-MP	M/S.PRAFULLA KU.MOHAPATRA
172	WP(C)/17139/2013 5788/2023	JAGANNATH NAYAK-MP	
173	WP(C)/19423/2022 5789/2023	M/S SHREE BALAJI INTERATIONAL, BBSR-MP	CHANDANA MISHRA
174	WP(C)/12580/2023 5790/2023	ISWAR PUTEL-MP	MANOJ KUMAR PATI
175	WP(C)/12581/2023 5791/2023	DESHA RANJAN SETHI-MP	SIDHESWAR MOHANTY
176	WP(C)/12586/2023 5792/2023	JYOTSNA MOHANTY-MP	KSHIROD KUMAR ROUT
177	WP(C)/12587/2023 5793/2023	ANJAN KUMAR NAYAK-MP	JAGAMOHAN PATTANAIAK
178	WP(C)/12603/2023 5794/2023	DR.PREMALATA ROUT-MP	S.K.SAMAL
179	WP(C)/12606/2023 5795/2023	TECHBIZ, BBSR-MP	SAMARENDRA BAHADUR
180	WP(C)/12607/2023 5796/2023	LALITA PATRA-MP	SAILESH CHANDRA SAMANTARAY
181	WP(C)/12608/2023 5797/2023	DURGA CHARAN SWAIN-MP	SADASIVA PATRA
182	WP(C)/12609/2023 5798/2023	SANTOSH KUMAR PATRA-MP	RABINDRA NATH PAL
183	WP(C)/12613/2023 5799/2023	AKSHAYA KUMAR DAS-MP	PRASANTA KUMAR SATAPATHY
	WP(C)/12616/2023		

184	5800/2023 WP(C)/28351/2021	DILLIP KUMAR MISHRA-MP	MANORANJAN MISHRA
185	5801/2023 WP(C)/12626/2023	UNITED SCHOOL OF BUSINESS MANAGEMENT, BBSR-MP	M.S.K.SAMAL
186	5802/2023 WP(C)/11567/2022	KISHORE KUMAR MOHARANA-MP	DR.BINODA KUMAR MISHRA
187	5803/2023 WP(C)/12625/2023	M/S. TARINI MINERALS, KEONJHAR-MP	SATYA SMRUTI MOHANTY
188	5804/2023 WP(C)/12630/2023	IDISH CHANDRA BHUYAN MOHAPATRA-MP	JAJATI KESHARI KHUNTIA
189	5805/2023 WP(C)/6912/2023	PRAVAT ROUT-MP	RAJJEET ROY
190	5806/2023 WP(C)/8123/2023	MANAS BARDHAN-MP	
191	5807/2023 WP(C)/8123/2023	MANAS BARDHAN-MP	
192	5808/2023 WP(C)/7086/2023	GANGEYA SAHU-MP	BHOJARAJ SETH
193	5809/2023 WP(C)/12636/2023	MARKAND CHARAN NAYAK-MP	SUSANTA KUMAR BARAL
194	5810/2023 WP(C)/12639/2023	PRAHALLAD CH. FADUKAR-MP	ARUN KUMAR PATRA
195	5811/2023 WP(C)/12644/2023	M/S. NATIONAL ENTERPRISES, BARBIL-MP	KISHOR K. ACHARYA
196	5812/2023 WP(C)/12643/2023	KUNJABIHARI PRADHAN-MP	NIROD KUMAR SAHU
197	5813/2023 WP(C)/12643/2023	KUNJABIHARI PRADHAN-MP	NIROD KUMAR SAHU
198	5814/2023 WP(C)/12645/2023	SOUMYA RANJAN BEHERA-MP	AJAYA KUMAR MOHARANA
199	5815/2023 WP(C)/12650/2023	TARUN MOHANTY-MP	PRABODHA CHANDRA NAYAK